

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SUSHITEX INDUSTRIES PRIVATE LIMITED OPERATING IN MANUFACTURING
INDUSTRY AT TARAPUR****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sushitex Industries Private Limited. PAN: AAOCS5628P CIN: U17291MH2010PTC205365
2.	Address of the registered office	1st Floor, Roop Industries, A. K. Road, Sakinaka, Andheri (East), Mumbai - 400072
3.	URL of website	Website is not operational
4.	Details of place where majority of fixed assets are located	Plot No. G-28, Tarapur Industrial Area, Near Vora Packaging, MIDC Tarapur, Village – Saravali, Taluka – Boisar, District – Palghar, Maharashtra – 401506.
5.	Installed capacity of main products/ services	- Installed capacity of 74 Machines for manufacturing quality Fashion Fabrics. - Production Capacity of 45,00,000 meters of Fabric per year. *
6.	Quantity and value of main products/ services sold in last financial year.	NIL (The operation of company is shut since 1 April 2022.)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.sushitex@rirp.co.in , kamal@rirp.co.in , kamalgurnaniip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.sushitex@rirp.co.in , kamal@rirp.co.in , kamalgurnaniip@gmail.com
10.	Last date for receipt of expression of interest	10 th August, 2023
11.	Date of issue of provisional list of prospective resolution applicants	20 th August, 2023
12.	Last date for submission of objections to provisional list	25 th August, 2023
13.	Process email id to submit EOI	cirp.sushitex@rirp.co.in , kamal@rirp.co.in

**As per the best available information received.*

Kamal Kishor Gurnani

**As Resolution Professional of Sushitex Industries Private Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 10 April 2023
IBBI Registration No.: IBBI/PA-001/IP/P-01463/2018-2019/12338
AFA valid till 14 December 2023
Address: 402, Building No-23, E Palazzo CHS Limited
Mahada Hsg Society Powai, Mumbai – 400076.
Correspondence Address: Renaissance Insolvency Resolution Professionals Private
Limited, 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;**

Date: 11 July 2023
Place: Mumbai